

War Damage Compensation

514. **Shri L. Achaw Singh:** Will the Minister of Defence be pleased to state:

(a) the sum of money paid as war damage compensation for the use of the paddy fields in the following airfields in Mainpur viz. TulihaI, PalleI, KoirengeI, Angom Lawai, Khomjom and Charangpat respectively in Manipur;

(b) the balance of money still to be paid owing to disputed claims in the respective airfields; and

(c) the amount of compensation money recovered from claimants of the above airfields for excess payments made earlier as compensation for loss of household property and other war damages?

The Deputy Minister of Defence (Sardar Majithia): (a) The amounts of airfields compensation paid are:—

| Name of Airfield | Amount paid Rs. |
|-----------------------|----------------------|
| TulihaI | 7,67,027/2/- |
| PalleI | 1,21,338/-/- |
| KoirengeI | 2,64,101/-/- |
| Angomlawai (Kangla) | 71,348/-/- |
| Khomjom (Sapam) | 66,585/-/- |
| Charangpat (Wangjing) | 95,132/-/- |
| Total | 13,85,531/2/- |

(b) The total amount still to be paid in respect of all the airfields in Manipur is Rs. 1,06,859/-. The break up of this figure airfieldwise is not available.

(c) The amounts of overpayments recovered are:—

| Name of Airfield | Amount recovered Rs. |
|---------------------|-------------------------|
| TulihaI | 73,075/2/- |
| PalleI | 1,602/-/- |
| KoirengeI | — |
| Angomlawai (Kangla) | 1,635/-/- |

| Name of Airfield | Amount recovered |
|-----------------------|-------------------|
| Khomjom (Sapam) | 3,052/-/- |
| Charangpat (Wangjing) | — |
| Total | 79,354/2/- |

Ganja Plantations

515. **Shri L. Achaw Singh:** Will the the Minister of Finance be pleased to state:

(a) whether it is a fact that a notice was issued by the Excise Department of Manipur on 20th August, 1957 asking the *ganja* planters to cut down all the unlicensed *ganja* plants which have grown to a sizeable measure;

(b) if so, the number of unlicensed *ganja* plants cut down so far;

(c) whether a tender notice was issued on the 4th October, 1957 for permission to plant 5,000 plants for the year 1957-58 when the plantation season was over; and

(d) if so, the reasons therefor?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (d). The information asked for is being collected. It will be laid on the Table of the Lok Sabha as soon as it is received.

Tobacco Permits—1

516. **Shrimati Parvathi Krishnam:** Will the Minister of Finance be pleased to state:

(a) whether any memorandum has been received from tobacco merchants regarding issue of tobacco permit—1; and

(b) if so, the action Government propose to take thereon?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. The request regarding relaxation of restrictions imposed on the transport of duty-paid unmanufactured tobacco under T.P.—1 is under the consideration of Government. The decision is likely to be taken shortly and will be communicated to the applicants.